

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/196/2023

NAME OF THE PETITIONER : State Bank of India

NAME OF THE RESPONDENT(S) : R Manimegalai

UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Sri Raghavalu Naidu, Ld. Counsel for the Petitioner. None for the Respondent.
None for the IRP.

IRP report is available on record.

Despite time given, Respondent has not filed the reply.

One more opportunity is granted to the Respondent to file reply, which may be
filed within **two weeks**.

Rejoinder, if any, be filed within **two weeks** thereafter.

List the Petition for hearing on **19.08.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**